

MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) The question does not arise.

Casualties of ULFA Activist in Assam

497. **SHRI BHADRESWAR BURAGOHAIN:** Will the **PRIME MINISTER** be pleased to state:

(a) what is the number of casualties of the suspected U.L.F.A. activists in Assam during Operation Bajrang; and

(b) what are their names and addresses and their connection with the organisation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Details of the casualties are as under:

Killed -- 3

Injured — 5

(b) Information is being collected.

Allocation of Funds for Scheduled Castes/Scheduled Tribes

498. **SRHI J. S. RAJU:** Will the **PRIME MINISTER** be pleased to state:

(a) whether Government are aware of flow of funds for the benefit of Scheduled Castes/Scheduled Tribes under each department; if so, the

details thereof during the seventh plan;

(b) whether the funds provided to Scheduled Castes/Scheduled Tribes during the seventh plan were in proportion to their population, as majority of them are below poverty line; if not, the reasons therefor;

(c) what steps Government propose to take to allocate atleast 22½ per cent of funds in each department for the development of Scheduled Castes/Scheduled Tribes in the eighth plan; and

(d) whether Government would consider to appoint a Senior Officer at least of the level of Joint Secretary in each department for effective implementation, coordination and monitoring the programmes relating to Scheduled Castes/Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b) The required information is given in the statement appended. (See below).

(c) Allocations of Central Ministries/Departments for the VIII Five Year Plan (1990-95) have not yet been finalised.

(d) The Ministry of Welfare have already issued guidelines to all Central Ministries/Departments for creation of a Cell or nomination of an officer in this regard.

Statement-I

Special Component Plan of Ministries/Departments during Seventh Plan (1985-90)

(Rs. in crores).

Sl.No.	Name of the Ministry/Deptt.	VII Plan outlay (As furnished by respective Ministries/Deptts)	Flow to S.C.P.	Percentage to SCP to total outlay
1	2	3	4	5
1	Department of Agriculture & Cooperation	2659.90	115.37	4.33
2	Ministry of Health & Family Welfare	1073.00	62.68	5.84

1	2	3	4	5
3	Department of Education	1738.64	91.65	5.3
4	Development Commissioner (Handicrafts), Ministry of Textiles	59.31	8.89	14.99
5	Development Commissioner (Handlooms), Ministry of Textiles	61.00	9.82	16.10
6	Ministry of Industry (Deptt. of Small Scale, Agro and Rural Industries)	1196.20	217.65	18.19
7	Ministry of Labour	95.44	14.80	15.51
8	Department of Women & Child Development	496.00	119.03	24.00

Statement-II*Showing Tribal Sub-plan of Ministries/Departments during Seventh Plan (1985-90)*

(Rs. in crores)

Sl.No.	Name of the Deptt./Ministry	Seventh Plan outlay (1985-90)	Flow to TSP	Percentage of flow to total outlay
1	Deptt. of Agriculture & Co-operation	3081.94	169.38	5.49
2	Deptt. of Rural Development	9534.47	1255.11	13.16
3	Deptt. of Posts	225.00	8.05	3.57
4	Deptt. of Telecommunications	7279.12	1.53	0.02
5	Ministry of Environment & Forests	791.00	40.61	5.13
6	Deptt. of Food	376.01	25.06	6.66
7	Deptt. of Civil Supplies	68.90	4.20	6.09
8	Deptt. of Health	1073.00	61.05	5.58
9	Deptt. of Education	3004.96	57.44	1.91
10	Deptt. of Women & Civil Development	957.38	57.77	6.03
11	Deptt. of Industry	2798.33	147.35	5.26
12	Ministry of Labour	113.99	3.54	3.10
13	Ministry of Textiles	704.35	16.77	2.38
14	Ministry of Water Resources.	956.00	10.00	1.04